

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.09.2022 (MONDAY)**

## **COURT-IV**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 127-128 of 2020 & I.A. No. 322, 323 & 410 of 2020	Nityank Infracore & Multiventures Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Wadia Ghandy	Kritika Nagpal-R1 Yashvardhan Bhavya Bhatia
<b>2.</b>	Comp. App. (AT) (Ins) No. 421 of 2022 & I.A. No. 1103, 1104 & 1105 of 2022	Board of Trustees for Syama Prasad Mookherjee Port, Kolkata Vs. The Liquidator, Stewarts & Lloyds India Ltd.	Samrat Sengupta	Sidhartha Sharma Arjun Asthana Anushka Sarker

**02:00 PM**

### **For Hearing**

<b>3.</b>	Comp. App. (AT) (Ins) No. 34 of 2021 & I.A. No. 82, 83 & 85 of 2021  <b>(PH)</b>	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna-R1 Shiv Nandan Sharma-R1 Nikhil Kohli-R2
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**